

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No, Sir,

(b) and (c). The Trade Representation of Rumania suggested the import of 45-65 h.p. tractors. The proposal could not be accepted because of the indigenous capacity for tractors in this range and the problem of ensuring maintenance if several models of tractors are imported.

Labour Depot, Gorakhpur

7019. **SHRI DHIRESWAR KALITA :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of workers supplied by the Labour Depot, Gorakhpur for Collieries in India during the last 3 years ; and

(b) whether those workers have been made permanent ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR) : (a)

Year	Number of workers supplied to Collieries
1965	8,813
1966	10,024
1967	9,776

(b) The information is not available.

Payment of Profit Sharing Bonus by Coal Mines

7020. **SHRI DHIRESWAR KALITA :** Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 1754 on the 7th June, 1967 and state :

(a). the names of coal mines which have not paid the profit sharing bonus for the year 1965 ;

(b) the steps taken by Government for the prosecution of defaulting employers; and

(c) the outcome thereof ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a)

The names of 159 Coal Mines, which have not paid profit sharing bonus for the accounting year 1965 upto 29th February, 1968, are given in the statement laid on the Table of the House. [*Placed in Library.* See No. LT-845'68].

(b) While all the defaulting employers were served with show-cause notices to explain why action should not be taken against them for contravention of the Payment of Bonus Act, 1965, 11 employers have been prosecuted and 62 proposals for prosecution are under consideration of the Government.

(c) Out of 11 employers prosecuted, one has so far been convicted.

Relaxation of Rationing in States

7021. **SHRI M. L. SONDHI :**
SHRI RAMACHANDRA VEERAPPA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether in view of the increased production of foodgrains in the country, Government propose to relax rationing in the country ; and

(b) if so, in which States ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The Government's approach in the matter is pragmatic. Already certain relaxations have been made in some States, e.g. statutory rationing has been converted into informal rationing in Delhi, Kanpur, Siliguri and Hyderabad/Secunderabad.

बिना लाइसेंस वाले रेडियो सेट

7022. **श्री हुकम चन्द कछवाय :** क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) ऐसे व्यक्तियों की संख्या कितनी है जो बिना लाइसेंस प्राप्त किये रेडियो प्रयोग में ला रहे हैं और उनके विरुद्ध गत दो वर्षों में कार्यवाही की गई है ;

(ख) उक्त अवधि में ऐसे कितने रेडियो पकड़े गये हैं जो बिना लाइसेंस के प्रयोग में